

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:525

ANSWERED ON:30.04.2008

ROAD MAP TO CHECK INCREASING AIR POLLUTION

Patel Shri Kishanbhai Vestabhai; Sai Shri Nand Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has drawn any road-map to control air-pollution in the country during the Eleventh Five-Year Plan;
- (b) if so, the details thereof;
- (c) whether the Government has collected data in this regard before finalization of such road-map;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check the increasing air-pollution particularly in urban and industrial areas of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 525 DUE FOR REPLY ON 30.04.2008 RAISED BY SHRI NAND KUMAR SAI AND SHRI KISHANBHAI V. PATEL REGARDING 'ROAD MAP TO CHECK INCREASING AIR POLLUTION'.

(a), (b): During the Eleventh Plan period, the following activities are under implementation for controlling air pollution in the country. These are particularly relevant for urban and industrial areas of the country:

- i) Strengthening of manual ambient air quality network by addition of stations and monitoring of additional pollutants;
- ii) Setting up of additional continuous air quality monitoring stations and facilities for real time display of data;
- iii) Strengthening of monitoring and analytical facilities for measuring critical air pollutants like dioxins, furans and polyaromatic hydrocarbons;
- iv) Undertaking review of the ambient air quality standards;
- v) Implementation of the recommendations of the Charter on Corporate Responsibility for Environmental Protection (CREP) for highly air polluting industries;
- vi) Undertaking Source Apportionment Studies in cities in addition to the studies already taken up during the Tenth Plan period;
- vii) Implementation of the Auto Fuel Policy recommendations for vehicular pollution control;
- viii) Undertaking air pollution studies particularly relating to health aspects;
- ix) Development of a National Implementation Plan (NIP) under the Stockholm Convention on Persistent Organic Pollutants (POPs) including activities to deal with unintended production of dioxins and furans.

(c) & (d): The above schemes have been taken up for implementation based on the data available on the ambient air quality and considering the standards to be met by air polluting industries.

(e) To check the air pollution, various steps have been initiated which include:

- (i) Notification of emission standards for various categories of industry notified under the Environment (Protection) Rules, 1986;
- (ii) Drawing up action plans for improvement of the ambient air quality in 16 cities;
- (iii) Cleaner fuels introduced for control of vehicular pollution as per Auto Fuel Policy;

- (iv) Use of beneficiated coal for coal based thermal power plants;
- (v) Enforcement of 'Pollution Under Control (PUC)' certificate scheme to check exhaust emissions from in-use vehicles;
- (vi) Sale of 2T pre-mix petrol for two stroke-two and three wheelers;
- (vii) Implementation of stringent emission norms for Diesel Generator Sets;
- (viii) Source Apportionment studies undertaken in 6(six) metro cities, namely, Delhi, Mumbai, Pune, Bangalore, Kanpur and Chennai;
- (ix) Implementation of the recommendations of the Charter on Corporate Responsibility for Environment Protection(CREP) for Seventeen Categories of air polluting industries; and
- (x) Monitoring of air polluting industries for compliance of the emission norms.